RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.: 25/S.O./2018

Date : 06.12.2018

In supersession of order No. 11/S.O./2018 dated 09.07.2018 and in pursuance of Rule 21 (2) of Rajasthan High Court Rules, 1952, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Sandeep Mehta, the Judge Incharge before whom the Quarterly Returns received from the Subordinate Courts shall be placed.

By Order

REGISTRA

No.: Gen./Stat./2/94/...380

Date: 06.12.2018

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- 1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur.
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- 4. All Senior Deputy Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench.
- 5. Assistant Registrar (Admn.), Rajasthan High Court, Jodhpur.
- 6. A.O.J., General Section/ Subordinate Courts (Estt.) Section/ R.J.S. (Estt.) Section/ Confidential Section, Rajasthan High Court, Jodhpur.

REGISTRAR GENERAL

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